## Central Administrative Tribunal Mumbai Bench

Contempt Petition No.25/2004 in Original Application No.845/2001.

Dated : 11.6.2004.

Coram : Hon'ble Shri V.K. Majotra, Vice Chairman Hon'ble Shri S.G. Deshmukh, Member (J).

N.N. Tandel

.. Applicant

(By Advocate Shri V.G. Rege for Shri Saikumar Ramamurthy).

Vs.

 The Administrator, Union Territory of Daman & Diu, & Ors.

.. Respondents.

( By Advocate Shri R.R. Shetty ).

AND

Arun Mathur, IAS, Administrator, Union Territory of Daman & Diu, DNH & Silvassa, Administrator's Secretariat, Fort Area, MOTI DAMAN, PIN - 396 220.

.. Contemnor.

Order on Contempt Petition {
By Hon'ble Shri V.K. Majotra, Vice Chairman ).

Learned counsel for the respondents has filed a copy of letter dated 9.6.2004 made by the applicant to his Advocate as also the Administrator, Daman to the limit of that respondents have granted promotion on ad-hoc basis as Executive Engineer (Electrical) vide their order dated 8.6.2004 (copy enclosed) with retrospective effect from 28.7.2003.

2. We note that directions of the Tribunal made in Order dated 17.1.2003 in O.A.845/2001 have thus been complied with. As such the Contempt Petition is dropped and the notices to the respondents are discharged.

( S.G. Deshmukh Member (J)

V.K. Majotra ) // 6.0 4 Vice Chairman.